

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.99/252/HDB/2018
NAME OF THE COMPANY	Doctor Blue Bio Tech (India) Private Limited
NAME OF THE PETITIONER(S)	Doctor Blue Bio Tech (India) Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	PCS	Saurabh Poddar 1977@gmail.com. 9581186260	S. Poddar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Heard Mr.Sourabh Poddar, learned PCS for the Petitioner.

Interim orders passed by separate order, post the case after 3 weeks

Post the case for final hearing on 02nd March 2018.


member (Tech)


Member (J)